

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3681
TO BE ANSWERED ON THE 9TH AUGUST, 2016/SHRAVANA 18, 1938 (SAKA)**

CELEBRATION OF DEATH ANNIVERSARY

3681. DR. K. GOPAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Government has asked the State Governments to take action against any one celebrating the death anniversary of the assassin of the Father of the Nation; and

(b) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a): In terms of Entries 1 and 2 of List-II- 'State List'- in the Seventh Schedule to the Constitution of India, 'public order' and 'police' are the responsibilities of the States. Therefore, State Governments are competent to take an appropriate view in this regard.

(b): Does not arise.
